

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1747
TO BE ANSWERED ON 27.07.2022**

SALE OF HPMC PRODUCTS

**1747. SHRI ARVIND GANPAT SAWANT:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI SANJAY JADHAV:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any instructions have been issued by Railway Board vide their letter no. 2020/Catering/600/4 dated April 21, 2022 for sale of only Himachal Pradesh Horticultural Produce Marketing and Processing Corporation Limited (HPMC) brand products on HPMC stalls/ kiosks at railway stations;**
- (b) if so, whether no other items can be sold including Rail Neer or any other brand packaged drinking water (PDW);**
- (c) if so, whether the said instructions have been implemented over Delhi Division of Northern Railway; and**
- (d) if so, the details thereof and if not, the action taken thereon?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d): Yes, Sir. Instructions have been issued vide Railway Board letter number 2020/Catering/600/4 dated 21.04.2022 to clarify the applicability of Commercial Circular 19 of 2020, which permitted sale of other packed items including Rail Neer at Fruit and Juice Stalls, for HPMC brand stalls.

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Considering the fact that Horticultural Produce Marketing and Processing Corporation Limited (HPMC) stalls were opened only for selling HPMC products, they were considered distinct from other category of fruit and fruit juice stalls. Accordingly, HPMC stalls are not permitted to sell any other product.

These instructions have been implemented over Delhi Division of Northern Railway. Letter in this regard has been written to HPMC by the Division dated 20.07.2022 to ensure that only HPMC products should be sold on HPMC juice stalls.
